

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.128/2017
in
OA No.2847/2016

New Delhi, this the 7th day of April, 2017

Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Ms. Annu Gahlot, aged 26 years
D/o Sh. Ramesh Chand Gahlot
R/o Vill. & PO Kakrola, Dwarka Sector -16
New Delhi-78 Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Sh. M.M. Kutty,
Chief Secretary,
Govt. of NCT of Delhi.
New Secretariat, New Delhi.
2. Ms. Saumya Gupta
Director of Education
Govt. of NCT of Delhi.
Old Secretariat, Delhi.
3. Dr. Anil Kumar Saxena,
Deputy Director of Education
Directorate of Education, GNCT of Delhi.
District West -B: G Block, Vikaspuri
New Delhi-92 Respondents

(By Advocate: Mr.K.M. Singh)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

It is stated by the learned counsel for the applicant that the respondents have implemented the orders of the Tribunal. The applicant is now satisfied with the order dated 05.04.2017 passed by the respondents in complying with the direction given on 26.05.2016 in OA No.2847/2017 by this Tribunal. The said order is taken on record. Therefore, the Contempt Petition has become infructuous and the same is closed. Notices issued to the respondents are discharged. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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